

(ग) यदि हां, तो क्या सरकार ने विदेशों में रहने वाले भारतीयों तथा भारतीय दूतावासों के भारतीय कर्मचारियों द्वारा भारतीय पोशाक एवं अन्य सामान का उपयोग किये जाने के बारे में कोई निदेश जारी किये हैं ?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) और (ख) : जी नहीं। यह कहाद ठीक नहीं कि विदेश स्थित भारतीय राज-दूतावास कोई रुचि प्रकट नहीं करते।

(ख) विदेश स्थित भारतीय मिशनों में भारतीय अधिकारियों को ये स्पष्ट निर्देश हैं कि औपचारिक और रस्मी मौकों पर वे निर्धारित भारतीय वेशभूषा ही पहनें। अपेक्षाकृत कम औपचारिक अवसरों पर उन्हें बंद गले का कोट और पतलून पहनने के लिए प्रोत्साहित किया जाता है। दूसरे मौकों पर और सामान्य पहनावे के लिए भारत की भांति ही वहां भी कोई वेशभूषा निर्धारित नहीं है; लेकिन, यह कहा जा सकता है कि लोग अपने आप ही भारतीय वेशभूषा अधिकाधिक अपना रहे हैं।

Night Airmail Service

*481. SHRI M. RAM GOPAL REDDY:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are considering to reintroduce night airmail service; and

(b) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJLAL VERMA):
(a) and (b). The matter is under examination in consultation with the Indian Airlines Corporation.

Electronic Equipment for Telephone .. Exchange

*482. SHRI V. M. SUDHEERAN:
SHRI VAYALAR RAVI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government made any proposal for the production of large electronic equipment for telephone exchange;

(b) if so, the details thereof; and

(c) whether it will be a part of development and expansion of production of electronic equipment at ITI, Palghat?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJLAL VERMA):
(a) No, Sir.

(b) and (c). Do not arise.

Industrial Relations Bill

*483. SHRI C. K. CHANDRAPPAN:
Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have taken a decision to introduce a new Industrial Relations Bill soon;

(b) if so, the salient features thereof;

(c) what is the total strength of the organised and unorganised labour force separately in the country at present; and

(d) how far the new Industrial Relations Bill will cover them?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). Government has decided to set up a Tripartite Committee to study, in depth, all the problems relating to a Comprehensive Industrial Relations Law. It would be for the Committee to recommend a framework of the proposed law.

(c) Out of a total working population of 180.4 million, according to 1971